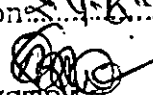
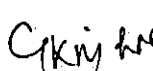


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.A.T./MP. No. 437 /1993 (in OA. 152/91)

P.C. Garg & Ors Versus U.O. 9 & Ors

Date of Order	Orders
<u>24/08</u>	This is an M.P. (in OA. 152/91) for fixing up date for early hearing in the OA. which is pending in due course. It is in order. so for 19/8 8/19/8
<u>20.8.93.</u>	Applicant's Mr. Ram Lal Sharma - present in person Register & Put up in Court for admission on <u>24.8.93</u> along OA. 152/91  REGISTRAR C.A.T., JAIPUR
<i>Handwritten notes:</i> Copy sent to the app. & respondent in vide 6331 Date <u>27-9-93</u> 9	<u>24.8.93</u> Sh. D.S. Marthy, one of the applicants, present in person. None for the respondents. Heard. There is no ground for early hearing. The MP stands dismissed accordingly.  Gopal Krishna Member (Judl.)  (B. B. Mahajan) Member (Adm.)